

diversion of forest land for non-forestry purposes.

Felling of trees in the Cantonment areas

263. DR. SANJAYA SINH: Will be Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Indian Army and the I.A.F. have sought permission from his Ministry for felling of selective trees in the Cantonment and other areas under their control due to security reasons; and

(b) if so, what steps have been taken/proposed to be taken in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Question does not arise.

264. [Transferred to 3rd December, 1992]

HIV cases in Assam

265. SHRI BHADRESWAR GOHAIN: Will be Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any case of HIV has been detected in Assam in the recent months; and

(b) if so, what steps are taken by the Government to prevent the increase of such dreaded disease in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA):

(a) Only one case of HIV infection has been reported in Assam during the last six months. Four cases of HIV infection have been detected in Assam so far.

(b) The Government of India has launched a Centrally sponsored scheme for implementation by the all States/UTs. with World Bank and W.H.O. assistance for the prevention and control of AIDS in the country. The accent is on prevention as AIDS has no cure, as of now. The programme components

consist of strengthening management, increasing the level of awareness in community and among individuals, increasing safety of blood and blood products, augmenting STD control Programme and improving clinical management and surveillance.

Honouring of Doctors by Nehru Homocopathic Medical College

266. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any decision was taken to honour some Doctors for their services on the occasion of Silver Jubilee of the Nehru Homocopathy Medical College under Delhi Administration;

(b) if so, the details thereof;

(c) whether, this decision was not implemented;

(d) whether present and ex-principals of the College were honoured;

(e) if so, when the decision was taken;

(f) whether his attention has been drawn to a report which appeared in the 'Hindustan' (Delhi) of 10th September, 1992 wherein doctors have protested against it;

(g) if so, the details thereof; and

(h) what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA):

(a) to (c) The Organising Committee set up for the purpose of celebration of Silver Jubilee of Nehru Homoeopathic Medical College, New Delhi had proposed to felicitate all persons of this Institution who had completed 20 years of service in this College by awarding the Momentos by the Chief Guest at the function. However, the proposal was not approved by the Delhi Administration and no momentos were distributed in the func-